

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 30.11.2016

OA No. 291/00715/2016

Mr. C.B. Sharma, counsel for applicant.
Mr. V.D. Sharma, proxy counsel for
Mr. M.K. Meena, counsel for respondents.

It is a D.B. matter. D.B. is not formed today.

Counsel for applicant submits that he would like to withdraw the present O.A. because the applicant has filed a subsequent O.A. No. 291/00804/2016 because representation of the applicant has already been decided by the respondents. Proxy counsel for Mr. M.K. Meena, counsel for respondents, has no objection to the same.

In view of the above submissions, the prayer of the counsel for applicant for withdrawing the O.A., is allowed. Accordingly, the present Original Application is dismissed as withdrawn.



(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER

Kumawat